

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

ADDENDUM

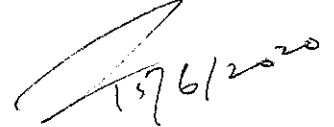
Dated Guwahati, the 15th June, 2020

No.HC.XXXVII-15/2020/209/R.Cell ##### In continuation of the earlier Notification **No.HC.XXXVII-15/2020/203/R.Cell** dated 11.06.2020, the Gauhati High Court has been pleased to add the following directives for the smooth submission of 2 (two) sets of delivered Judgements (3 from Civil side and 3 from Criminal side) by the Grade-II officers in connection with the regular promotion from Grad-II to Grade-I of the Mizoram Judicial Service:

1. The scanned copies of delivered judgments having signature of the Presiding Officer on each page have to be sent to the Principal Seat of the Gauhati High Court through E-mail.
2. For every Judgment there should be a separate PDF file.
3. The Judgments should be properly paginated.

Other terms and conditions will remain same as mentioned in the notification dated **11.06.2020**.

By Order,



Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell,
Gauhati High Court, Guwahati

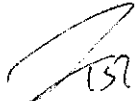
Memo No. HC.XXX VII-15/2020/209A/R.Cell

Dated 15.06.2020

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram. She is requested to make necessary arrangement to upload this notification in the website of the Aizawl Bench immediately and make sure that all shortlisted Grade-II officers can access the addendum.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.

6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption **"Addendum dated 15.06.2020 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of the Mizoram Judicial Service"** with scroll in the home page.
10. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati, for his Lordship's/Ladyship's kind information.
11. The CA to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The Gauhati High Court Notice Board.
13. The Order File.


15/6/2020

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell,
Gauhati High Court, Guwahati